

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.293/93

New Delhi, this the 8th day of January, 1999

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HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI N. SAHU, MEMBER(A)

Mrs. Prakriti Srivastava,
W/o Dr. R.P. Sinha,
Aged about 30 years
R/o 16, Panchshi Park,
Chakrata Road,
Dehradun working in the Indian
Forest Service (I.F.S.) (1990 Batch)
presently undergoing training at
Indira Gandhi National Forest Academy,
DEHRADUN(U.P.).Applicant

(By Advocate: None)

Versus

1. Union of India, through:
Secretary,
Ministry of Environment & Forests,
Paryavaran Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110003.
2. The Director,
Indira Gandhi National Forest Academy,
P.O. New Forest,
Dehradun (U.P.).Respondents

(By Advocate: None)

O R D E R (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

This is a 1993 matter listed at serial number 12 under 'Regular' matters under the caption that cases of the year 1993 and earlier will not be adjourned. We note that none had appeared for the applicant on 7.10.97 and subsequently on five dates on which the case has been listed i.e. 25.5.98, 22.7.98, 17.8.98, 16.11.98 and 23.11.98nd the applicant has been represented through different proxy counsel who have been taking adjournments for one reason or the other. Today none is present on behalf of the applicant even on the second call. In the

circumstances, it appears that neither the applicant nor his counsel is interested in pursing this case further. The O.A. is, therefore, dismissed for default and non-prosecution.

Haraswami
(N. SAHU)

MEMBER(A)

Lakshmi
(SMT. LAKSHMI SWAMINATHAN)

MEMBER(J)

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